

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 254 of 2012

Dated: 4th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J Talwar, Technical Member

M/s. Jaiprakash Power Ventures Ltd. Appellant (s)

Versus

H.P. State Electricity Board Ltd. & Anr. ...Respondent (s)

Counsel for the Appellant(s): Mr. Jayesh Gaurav
Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Ms. Swagatika Sahoo

ORDER

The learned counsel for the Respondent No.1 seeks some more time to file the reply. Accordingly, he is directed to file the same on or before 20.03.2013 after serving copy on the other side.

Post the matter for hearing on **01.04.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pg